

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 479 OF 2023

IN THE MATTER OF:

RAMESH MAHENDRU

...PETITIONER

VERSUS

STATE OF PUNJAB AND ORS.

..RESPONDENTS

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Filed through:



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New Delhi
Date: **07.07.2024**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 479 OF 2023

IN THE MATTER OF:

RAMESH MAHENDRU

...PETITIONER

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STATE OF PUNJAB AND ORS.

..RESPONDENTS

**ADDITIONAL STATUS REPORT ON BEHALF OF RESPONDENT NO.3,
COMMISSIONER, MUNICIPAL CORPORATION, JALANDHAR**

I, Gautam Jain, aged 34 years, designated as Commissioner, Municipal Corporation, Jalandhar, having office at Nehru Garden, Shastri Nagar, Jalandhar, do hereby affirm and solemnly declare as under:

1. That the deponent is well conversant with the facts and circumstances of the present case and as such able to depose the same on the basis of the official records pertaining to the aforementioned case.
2. That the present Additional Status Report is being filed by the Answering Respondent in addition to the two Reply Affidavits filed by the Answering Respondent, dated 23.01.2024 and 31.03.2024.
3. That the present Status Report is being filed on behalf of the Answering Respondent in order to update the status of the steps taken by the Answering Respondent with respect to the compliance with Solid Waste Management Rules' 2016, in pursuance of the order of this Hon'ble Court dated 23.01.2024.

A true copy of the status report is annexed herewith and marked as **Annexure-A.**

4. That it is also submitted that the dumpsite at Chowgitti Bye-pass has been cleared and plantation has been done on the said site.

A true copy of the photographs of the Chowgitti bye pass is annexed herewith and marked as **Annexure-B.**

5. That it is pertinent to mention that vide order dated 01.04.2024, this Hon'ble Court directed the Answering Respondent to deposit the cost of Rs. 25,000/-

to NGT Bar Association, Principal Bench at new Delhi, the said direction has been complied with, vide Demand Draft bearing No. 503703.

A true copy of the Demand Draft of Rs. 25,000/- is annexed herewith and marked as **Annexure -C**.

6. That the annexures are true copies of its respective originals.


DEPONENT

Verification:

Verified at Delhi on this day _____ of July, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed there from.


DEPONENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BRANCH)**

Original Application No. 479 of 2023

In the matter of

Ramesh Mahendru

.....Applicant

V/s

State of Punjab

.....Respondent

**“Additional Reply on behalf of the Municipal Corporation
Jalandhar by the Commissioner Gautam Jain.”**

 Respectfully submitted

That in the above noted case, reply by the undersigned has already been filed on 31st March 2024 and in continuation of the earlier reply, current

status report is being filed for the kind perusal and consideration of this Hon'ble Court.

Processing of Wet Waste:-

1) Municipal Corporation Jalandhar floated tender for installation of a Bio-CNG Plant in PPP (Public Private Partnership) mode for converting the bio waste into Compressed Natural Gas commonly known as Bio-CNG plant having a capacity of 100 Tonne per day at village Jamsheer and the land belongs to Municipal Corporation Jalandhar where CNG plant is proposed to be installed.

The tender was floated on 13-03-2024 and pre-bid queries were raised by the vendors which were duly replied to by Municipal Corporation Jalandhar and 12th June 2024 was fixed for opening the technical bids of the tender. On 12th June 2024, only one bid was received therefore due to technical reasons, the tender was recalled and it will be opened on 8th July 2024 for technical analysis. After opening and evaluation of the technical bids, financial bids will be opened, and work orders will be issued to the successful bidder subject to the approval of the State Level Technical Committee composed of 3 Chief Engineers.



The whole process of approval of this tender will be completed by 30-07-2024. The expected date of completion of this project is December 2025 and after that the project plant will be operational. (100 TPD)

The Municipal Corporation has also prepared a DPR to process 40 Tonne of solid waste per day through a biogas plant at Jamsheer Dairy Complex.

Final agreement for the purpose of executing the work has been made between Municipal Corporation Jalandhar and the agency M/s Jagheribagh Phool Pvt Ltd. The raw material in the form of cow dung will also be used in this plant for producing Biogas which can be used as a source of energy for cooking. The tentative date of the completion is 31st December 2025, and it will be fully operational within January 2026. (40 TPD)

Another Bio-CNG Plant situated in the city of Bhogpur which is approximately 20 km away from the limit of Municipal Corporation Jalandhar is under construction which will be completed in July 2024. After completion of this plant, the Municipal corporation will make an agreement with the executing agency of the Bio-CNG Plant to process wet waste measuring about 70 Tonne Per Day to 100 Tonne Per Day. (70 TPD).

2) There is another proposal to process 10 Tonne of Wet Waste per day by using a rotary drum composting technique at Pholriwal for which DPR has been approved and tender could not be floated because the residents of that area filed civil writ petition number 4965 of 2024 titled as "Amit Taneja versus the State of Punjab & Haryana High Court", pending for reply of the State Government. The Municipal Corporation has submitted its reply in this case. The tenders will be floated approximately around the 15th of July 2024 and the work order will be issued by 31st September 2024 after taking all the administrative and technical approvals. This plant will be operational from the 31st of October 2024. (10 TPD)

3) Presently, there are 189 composting pits and out of which regarding 32 pits situated at Nangal Shama, litigation is pending at Hon'ble High Court for 11th August 2024 and the Hon'ble Court granted stay against the Municipal Corporation Jalandhar. Therefore 157 composting pits are operational at different locations within the jurisdiction of MC Jalandhar having capacity of processing 20 - 25 Metric Tonne wet waste per day. Apart from this, 5 Metric Tonne wet waste is being given to the private dairy owners to feed the cattle and 5 Metric Tonne per day which is being generated by the Bulk Waste Generators is also being processed through pit composting, organic waste composting machines, and drum composting. Another 10 Metric Tonne wet waste is being processed by Windrow composting at Pholriwal. Corporation Jalandhar is also processing the horticulture waste by way of Windrow composting as well as by pit composting system which is around 1.5 Tonnes per day. (41.5 TPD)

4) Municipal Corporation Jalandhar has already called the tenders to install 2.5 Tonne Per Day waste to compost converting machines and for that technical bid was opened on 8th June and the financial bid was opened on 12th June 2024. The comparative statement of the tender has been sent to the chief engineer, Local Government Punjab. And after getting the approval, the work order will be issued shortly. And the waste to compost converting machines will be installed at Vikaspuri Secondary Collection Point on Pathankot Road. It will be operational by 31st September 2024. (2.5 TPD)

5) Expression of Interest hereinafter referred as (EOI) for inviting offers/proposals to process all the Bulk Waste Generators within the Municipal limit will be issued by 30th June 2024. At present, institutions producing 100 kg were covered under the definition of Bulk Waste Generators and now the Corporation Jalandhar is planning to cover the institutions or units producing 20 kg per day under the definition of Bulk Waste Generators and after that the tentative production of Bulk Waste Generators will be 60 Tonne Per Day. The successful empaneled agencies will treat the wet waste of the Bulk Waste Generators. The tentative date to empanel successful agencies is about October 2024. (60 TPD)

After the completion of all the above said projects, the total processing capacity of the wet waste will be 324 tonnes per day, which will bridge the future gap. It is further submitted that various committees have been formed at the level of the Municipal Corporation Jalandhar to implement the above said projects.

Processing of Dry waste:-

6) In order to process the dry waste, to the tune of 10 Tonne Per Day by using baling machine which makes the bales of dry plastic waste after air cleansing through Fatka machines is under installation at Pholriwal, Dakoha, Basti Sheikh, and Vikaspuri which have already been purchased. These bales will be used in the manufacturing tiles and construction of roads. The MRF sheds will be operational by 31st July 2024 after hiring manpower. (10 TPD)

7) To process the Multilayer plastic, another plant at Pholriwal has been

proposed having a capacity of 2 Tonne Per Day where the end product will be used in making tiles. DPR for the same purpose has been approved and the tender will be floated by 15th July 2024 and it will be operational by 15th June 2025. On successful completion, more plants can be installed. (2 TPD)

8) Around 1000 rag pickers are already working in the city who are directly selling the dry waste of about 30 Tonne per day consisting of Plastic, Metal, Glass materials, Cardboards, Papers, etc. All the rag pickers are working in their individual capacities as an informal unorganized sector. The Municipal corporation has already registered a City Livelihood Center (CLC) under the National Urban Livelihood Mission (NULM) and under this scheme, informal ragpickers will be organized in Self Help Groups who will be provided financial and technical help by which will strengthen the self help groups and that will enhance their capacity to process the dry waste can be enhanced from 30 Tonne to 50 Tonne per day. (50 TPD)

Processing of Construction and Demolition waste:-

9) A plant for processing the Construction and Demolition (C&D) waste having capacity of 100 Tonne Per Day is operational at Gadaipur Industrial Area, Jalandhar where 30 Tonne C&D waste is being processed presently and the processed material will be used in making construction tiles.

To improve the collection of the C&D Waste, New vehicles like Wheel Loaders (6) and Mini Tippers (6) will be purchased under the National Clean Air Programme (NCAP) funds. That will enhance the volume of C&D waste from 30 Tonnes to 100 Tonnes per day. (100 TPD)

Processing of Legacy waste:-

10) In order to process the legacy waste at Wariana Dump spread over 17 Acres area, tenders were floated. The technical bids received have been sent to the State Level Technical Committee for approval and after the approval, the State Level Technical Committee financial bid will be opened. The project of remediation of legacy waste is expected to be started between 15th August 2024 to 31st August 2024..

It is respectfully prayed that the present current status report may be placed on record on the original application number 479 of 2023 titled as "Ramesh Mahendru versus the State of Punjab and others" and which may kindly be disposed of in the interest of the above stated facts and the interest of justice and equity.

Place: Jalandhar

Date:


Commissioner
Municipal Corporation
Jalandhar















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State Bank of India
A/C Payee

मांगद्वारा 138
DEMAND DRAFT

Key: TAHJUV
Sr. No: 101871

ANNEXURE C
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भारी जानेपर NGT BAR ASSOCIATION PRINCIPAL BENCH NEW DELHI.....
ON DEMAND PAY

या उनके आदेश पर
OR ORDER

Twenty Five Thousand Only

रुपये RUPEES

अदा करें ₹ 25000.00

000547503703
Name of Applicant

Key: TAHJUV Sr. No: 101871
COMMISSIONER MUNICIPAL CORPOR

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Mani Kaseyjal

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AUTHORISED SIGNATORY

शाखा प्रबंधक
BRANCH MANAGER

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